

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 12th June, 2014

NOTIFICATION

No.HC.XLV-48/2013/ 982 /PM&P ### The Gauhati High Court has been pleased to allow the Judicial Officers to retain the Sony Vaio laptops allotted to them on payment of the value calculated after deducting depreciation @ 25% per year. Judicial officers willing to retain the laptop(s) are hereby informed to ascertain the original price of their respective laptop(s) from the Administrative Officer (Judl), Accounts Section, Gauhati High Court and deposit the depreciated value of the laptop in Account Head **"0070-Other Administrative Service-01-Administration of Justice-800-Other Receipts"** and furnish one copy of the Treasury Challan to this Registry for information & record.

By Orders etc

Sd/- K S Pathak

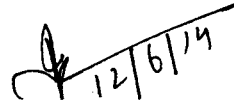
JOINT REGISTRAR (PM&P)

Memo No.HC.XLV-48/2013/ 983 - 1062 /PM&P dated 12.06.2014.

Copy to-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar General, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance)/Registrar (Judicial & IT)/Registrar (Administration)/Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. All District & Sessions Judges, Assam.
5. The Judge, Designated Court, Assam, Guwahati.
6. The Principal Judge, Family Court No. I & II, Kamrup, Guwahati/Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member Secretary, Assam State Legal Services Authority (ASLSA), Guwahati.
13. The Member, MACT, Guwahati/Dhubri/Nagaon/Nalbari/Barpeta/Silchar.
14. Shri Nripendra Kr Sharma, Member, Foreigners' Tribunal, Mangaldoi.
15. The Special Judge, Additional CBI Courts, Chandmari, Guwahati.
16. The Joint Registrar (Recruitment)/Joint Registrar(Judicial)/Joint Registrar (Vigilance), Gauhati High Court, Guwahati.

17. Shri R. A. Tapadar, OSD, Gauhati High Court, Guwahati –cum-Joint Director, Judicial Academy, Assam.
18. All Chief Judicial Magistrates, Assam.
19. The Deputy Registrar (Finance)/Deputy Registrar(Judl)-cum-OSD & PRO/Deputy Registrar (G&C)/Deputy Registrar (Bench), Gauhati High Court, Guwahati.
- ✓ 20. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of the Gauhati High Court.
21. Office File.

 12/6/14

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